

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4947/2017

TECHNOLOGY PARK LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 303684/2025 - APPLICATION FOR PERMISSION
IA No. 133423/2023 - APPLICATION FOR PERMISSION
IA No. 189131/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 182485/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 133429/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 303687/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 133430/2023 - EXEMPTION FROM FILING O.T.
IA No. 303688/2025 - EXEMPTION FROM FILING O.T.
IA No. 4/2014 - INTERVENTION APPLICATION
IA No. 109020/2017 - INTERVENTION/IMPLEADMENT
IA No. 189209/2024 - INTERVENTION/IMPLEADMENT
IA No. 182973/2024 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 4948/2017 (III-A)

(IA No. 6/2014 - INTERVENTION APPLICATION AND IA No. 211559/2023 - INTERVENTION/IMPLEADMENT)

C.A. No. 24159-24161/2017 (III-A)

(IA No. 4/2014 - INTERVENTION APPLICATION AND IA No. 211554/2023 - INTERVENTION/IMPLEADMENT)

Date : 31-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Ravindra Kumar, Sr. Adv.

Mr. Binay Kumar Das, AOR

Ms. Priyanka Das, Adv.

Ms. Neha Das, Adv.

Mr. Shivam Saxena, Adv.

Mr. Aditya Soni, AOR

For Respondent(s) : Mr. Aditya Soni, AOR

Mr. Vikas Bansal, Adv.
Mr. Aaryan Bansal, Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR

Mr. Dinesh Kumar Mudgal, Adv.
Mr. Anupam Kumar, Adv.
Mr. Surit Choubey, Adv.
Mr. Satvik Sharma, Adv.
Mr. Vijender Pandey, Adv.
Ms. Mukti Chowdhary, AOR

Mr. Ankur S. Kulkarni, AOR

Mr. O. P. Gaggar, AOR
Mr. Sachindra Karn, Adv.

Ms. Supriya Juneja, AOR

Mr. Parijat Sinha, Adv.
Mr. Shubham Singh, AOR
Mr. Mohammad Shadab Naqvi, Adv.
Mr. Kamal Kishor, Adv.

Ms. Prerana Chaturvedi, AOR

Mr. Ram Avtar Bansal, AOR

Mr. Nishant Bishnoi, AOR

Mr. Raja Chatterjee, Adv.
Mr. Piyush Sachdev, Adv.
Mr. Adeel Ahmed, AOR
Ms. Riya Dutta, Adv.
Ms. Shweta Roy, Adv.
Mr. Aamir Husain, Adv.
Ms. Chumthunglo Z Ngullie, Adv.

Mr. D.N.Goburdhan, Sr. Adv.
Mr. Towseef Ahmad Dar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellant has placed on record a proposal dated 31.07.2026 with an endeavour of resolving the

disputes amicably. Copy whereof already stands supplied to all the learned counsel appearing for the respondent(s).

2. The Greater Noida Industrial Development Authority take a call on the same and file a response in writing, before the next date of hearing.

3. List on 07.08.2026.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)